

ORISSA HIGH COURT

FILING REPORT AS ON :29/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0009603/2020	MANTU @ SAMBHU PRASAD HOTA VS STATE OF ODISHA	B.B.ROUTRAY VS	AMBABHONA /144 /2019 S.D.J.M.,BARGARH(Bargarh *) CT/0001325/2019
2	BLAPL/0009604/2020	P. SIBANI ACHARY VS STATE OF ODISHA	RAMA CHANDRA SAHOO VS	SATYABADI /130 /2020 S.D.J.M.,PURI(Puri) GR/0001186/2020
3	BLAPL/0009605/2020	SANTOSH PRADHAN VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ODAGAON /202 /2020 J.M.F.C.,ODAGAON(Nayagarh *) GR/0000308/2020
4	BLAPL/0009606/2020	RAMESWAR BHOI VS STATE OF ODISHA	MANAS CHAND VS	JUJUMURA /141 /2020 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0003731/2020
5	BLAPL/0009607/2020	ABHISEK SAHANI VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BOUDH /275 /2020 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baudh *) CT/0000686/2020
6	BLAPL/0009608/2020	DHANU NAIK VS STATE OF ODISHA	MANAS CHAND VS	JUJUMURA /141 /2020 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0003731/2020
7	BLAPL/0009609/2020	SANDIP KUMAR MALLIK VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	SAHADEV KHUNTA /261 /2020 S.D.J.M.,BALASORE(Baleshwar) CT/0000746/2020
8	BLAPL/0009610/2020	SAMBIT KUMAR SWAIN VS STATE OF ODISHA	SAMARENDRA SETHI VS	RAYAGADA TOWN /386 /2020 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(Rayagada *) GR/0000848/2020
9	BLAPL/0009611/2020	SUKULAL MUNDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA GRPS /161 /2019 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda *) CT/0002552/2019
10	BLAPL/0009612/2020	J. PRAKASH VS STATE OF ODISHA	CHHABI BEHERA VS	KHALLIKOTE /80 /2020 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0000142/2020
11	BLAPL/0009613/2020	J. PRAKASH VS STATE OF ODISHA	CHHABI BEHERA VS	KHALLIKOTE /79 /2020 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0000141/2020

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12	BLAPL/0009614/2020	J. PRAKASH VS STATE OF ODISHA	CHHABI BEHERA VS	KHALLIKOTE /286 /2019 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0000674/2019
13	BLAPL/0009615/2020	AJIT KUMAR PANIGRAHI VS STATE OF ODISHA	S.P.DASH VS	SORO /397 /2020 J.M.F.C.,SORO(Baleshwar) CT/0000893/2020
14	BLAPL/0009616/2020	P. SIVA VS STATE OF ODISHA	S.P.DASH VS	KODALA /75 /2020 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ganjam) GR/0000095/2020
15	BLAPL/0009617/2020	BUDU @ BALARAM MAJHI @ GOND VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHANDAHANDI /128 /2019 A.D.J.,NAWARANGPUR(Nabarangapur *) TR/0000227/2020
16	BLAPL/0009618/2020	SOURAV DAS @ BUNA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /121 /2020 S.D.J.M.,MALKANGIRI(Malkangiri *) GR/0000620/2020
17	BLAPL/0009619/2020	SANDHYARANI BHATTA VS STATE OF ODISHA	H.N.MOHAPATRA VS	BHUBANESWAR VIGILANCE /43 /2020 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESWAR(Khordha *) GR/0000048/2020
18	BLAPL/0009620/2020	DEBA @ BABULI @ NARAYAN CH. BISWAL @ VS STATE OF ODISHA	DEBA @ BABULI @ NARAYAN CH. BISWAL VS	ADVA /65 /2020 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati *) Spl/0000039/2020
19	BLAPL/0009621/2020	M. KIRAN VS STATE OF ODISHA	S.P.DASH VS	KODALA /75 /2020 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ganjam) GR/0000095/2020
20	BLAPL/0009622/2020	BRAJA KISHORE SAHOO VS STATE OF ODISHA	SATAYA NARAYANA MISHRA (4) VS	BONTH /141 /2019 S.D.J.M.,BHADRAK(Bhadrak *) GR/0002129/2019
21	BLAPL/0009623/2020	SANJAY ANTHONY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /331 /2020 S.D.J.M.,PANPOSH(Sundargarh) GR/0001672/2020
22	BLAPL/0009624/2020	BALA @ CHINU DAS VS STATE OF ODISHA	DEVASHIS PANDA VS	JAGATSINGPUR /257 /2020 () //
23	BLAPL/0009625/2020	SAMBIT KUMAR SWAIN	SAMARENDRA SETHI	RAYAGADA TOWN /386 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0009626/2020	AKASH PATRA @ TUTUA	ASIT KU JENA	AUL /193 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0009627/2020	DHUNA @ BALARAM PARIDA	S.K.BHANJADEO	KHURDA P.S. /328 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0009628/2020	PALASTI MAHAKUR	N.HOTA	SONEPUR /212 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0009629/2020	M. KIRAN	S.P.DASH	KODALA /74 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0009630/2020	TOFAN NAG	SURYAKANTA DWIBEDI	BOLANGIR TOWN /33 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	CMP/0000717/2020	NAMITA PRADHAN	S.N.SHARMA	//
		VS	VS	()
		MANDAKINI BEWA		//
30	CONTC/0006422/2020	MANORANJAN MOHANTY	NIRANJAN SINGH(1)	//
		VS	VS	()
		SARITA SARANYA		//
31	CONTC/0006423/2020	NIRANJAN BADI	ADV	//
		VS	VS	()
		RATAN PATTANAİK		//
32	CONTC/0006424/2020	MINATI NAYAK	ADV	//
		VS	VS	()
		PREMANANDA BEHERA		//
33	CONTC/0006425/2020	SAROJINI TRIPATHY	ADV.	//
		VS	VS	()
		SATYABRATA SAHOO		//
34	CONTC/0006426/2020	PRAFULLA KUMAR PANDA	ADV	//
		VS	VS	()

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		ANU GARG		//
35	CONTC/0006427/2020	AJAYA KUMAR JENA	ADV	//
		VS	VS	0
		GYANA DAS		//
36	CONTC/0006428/2020	KULAMANI DAS	ADV.	//
		VS	VS	0
		SASWAT MISHRA		//
37	CONTC/0006429/2020	JHADESWAR NAYAK	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
38	CONTC/0006430/2020	BAIDHAR BISWAL	ADV.	//
		VS	VS	0
		SASWAT MISHRA		//
39	CONTC/0006431/2020	MAA SARALA EDUCATION AND CHARITABLE TRUST	ADV.	//
		VS	VS	0
		TAHASILDAR,BAHANGA		//
40	CONTC/0006432/2020	NILAMADHABA MISHRA	ADV.	//
		VS	VS	0
		ANU GARG		//
41	CONTC/0006433/2020	PUSPAKETAN PANDA	ADV	//
		VS	VS	0
		STAYABRATA SAHU		//
42	CONTC/0006434/2020	BHABASHANKAR NAYAK	ADV	//
		VS	VS	0
		STAYABRATA SAHU		//
43	CONTC/0006435/2020	SANDHAYARANI BEHERA	ADV	//
		VS	VS	0
		STAYABRATA SAHU		//
44	CONTC/0006436/2020	KAJALBALA GIRI	ADV	//
		VS	VS	0
		STAYABRATA SAHU		//
45	CONTC/0006437/2020	SUJATA DAS	ADV.	//
		VS	VS	0
		STAYABRATA SAHU		//

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46	CONTC/0006438/2020	GAJENDRA NATH PATI VS STAYABRATA SAHU	ADV VS	// 0 //
47	CONTC/0006439/2020	ANANDA KUMAR RANA VS STAYABRATA SAHU	ADV. VS	// 0 //
48	CONTC/0006440/2020	BISWAJIT KAR VS STAYABRATA SAHU	ADV VS	// 0 //
49	CONTC/0006441/2020	BIJAY KUMAR DAS VS STAYABRATA SAHU	ADV VS	// 0 //
50	CONTC/0006442/2020	SURENDRA NATH BEHERA VS STAYABRATA SAHU	ADV VS	// 0 //
51	CONTC/0006443/2020	DR.ARKA KUMAR DAS MOHAPATRA VS DR.DIPAK KUMAR BEHERA	ADV VS	// 0 //
52	CONTC/0006444/2020	GOLAK BIHARI MOHAPATRA VS STAYABRATA SAHU	ADV VS	// 0 //
53	CONTC/0006445/2020	ANUJ KUMAR HUI VS STAYABRATA SAHU	ADV VS	// 0 //
54	CONTC/0006446/2020	AJAYA KUMAR ROUT VS SATYABRATA SAHOO	ADV VS	// 0 //
55	CONTC/0006447/2020	RANJIT KUMAR SAHOO VS SATYABRATA SAHOO	ADV VS	// 0 //
56	CONTC/0006448/2020	BISHNU MOHAN KAR VS SATYABRATA SAHOO	ADV VS	// 0 //
57	CONTC/0006449/2020	LACHHAMAN SETHI	ADV	//

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		VS	VS	0
58	CONTC/0006450/2020	SATYABRATA SAHOO ARJUN CHANDRA BARIK	ADV	//
		VS	VS	0
59	CONTC/0006451/2020	SATYABRATA SAHOO JAYARAM SAHOO	ADV.	//
		VS	VS	0
60	CONTC/0006452/2020	SATYABRATA SAHOO AJAYA KUMAR BEHERA	ADV	//
		VS	VS	0
61	CONTC/0006453/2020	SATYABRATA SAHOO PITAMBAR PAL	ADV.	//
		VS	VS	0
62	CONTC/0006454/2020	SATYABRATA SAHOO PRAVASH CHANDRA BISWAL	ADV	//
		VS	VS	0
63	CONTC/0006455/2020	SATYABRATA SAHOO RAMAKANTA SAHOO	ADV.	//
		VS	VS	0
64	CONTC/0006456/2020	SATYABRATA SAHOO BHAGIRATHI JENA	ADV	//
		VS	VS	0
65	CONTC/0006457/2020	SATYABRATA SAHOO LACHAMANI ADA	ADV	//
		VS	VS	0
66	CONTC/0006458/2020	SWADHA DEB SINGH DENGARAM MAJHI	ADV	//
		VS	VS	0
67	CONTC/0006459/2020	SWADHA DEB SINGH PRADEEP KUMAR SAMAL	ADV	//
		VS	VS	0
68	CONTC/0006460/2020	SATYABRAT SAHU NAKUL NAG	ADV	//
		VS	VS	0

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69	CONTC/0006461/2020	SWADHA DEB SINGH DASARATHI DAS VS	LINGARAJ DASH VS	// // 0
70	CONTC/0006462/2020	PREMANSHU CHANDA JYOTSNARANI DAS VS	ADV. VS	// // 0
71	CONTC/0006463/2020	SATYABRATA SAHOO DWARIKANATH PANDA VS	ADV VS	// // 0
72	CONTC/0006464/2020	ANU GARG DAMODAR PANDA VS	ADV. VS	// // 0
73	CONTC/0006465/2020	ANU GARG P.SARATHI REDDY VS	ADV VS	// // 0
74	CONTC/0006466/2020	ANU GARG PRAFULLA KUMAR DASH VS	ADV. VS	// // 0
75	CONTC/0006467/2020	ANU GARG GANGADHAR RAUTA VS	ADV VS	// // 0
76	CONTC/0006468/2020	ANU GARG NARASINGHA BHATTA MISHRA VS	ADV. VS	// // 0
77	CONTC/0006469/2020	ANU GARG K.SIMANCHAL DAS VS	ADV VS	// // 0
78	CONTC/0006470/2020	ANU GARG LILIMA SEN VS	ADV VS	// // 0
79	CONTC/0006471/2020	STAYABRATA SAHU RATIKANTA MOHANTA VS	ADV VS	// // 0
		STAYABRATA SAHU		//

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80	CONTC/0006472/2020	SANJAY KUMAR KUILA VS STAYABRATA SAHU	ADV. VS	// ()
81	CONTR/0000072/2020	SONALIKA MOHANTY VS JYOTI RANJAN SAMANTARAY	SHIVSANKAR MOHANTY VS	// /0 ()
82	CRLMC/0001834/2020	DILLIP KUMAR BALA VS STATE OF ORISSA	SOU MEN BANERJEE VS	LALBAG /171 /2014 ()
83	CRLMC/0001835/2020	SUSANTI LUGUN VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// /0 ()
84	CRLMC/0001836/2020	SAROJINI NAYAK VS STATE OF ODISHA(VIG.)	AMIT PRASAD BOSH VS	BALASORE VIGILANCE /19 /2020 ()
85	CRLMC/0001837/2020	CHAITANYA GHIBHELA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	TITILAGARH /251 /2020 ()
86	CRLMC/0001838/2020	GOURI SANKAR PATI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	MUNIGUDA /99 /2019 ()
87	CRLMC/0001839/2020	GANESH MEKAP VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /38 /2017 ()
88	CRLMP/0001735/2020	JENAMANI PATEL VS SUPERINTENDENT OF POLICE	PRAFULLA KUMAR KAR VS	// /0 ()
89	CRLMP/0001736/2020	PUPALATA POLEI VS STATE OF ODISHA	N.SAHANI VS	// /0 ()
90	CRLMP/0001737/2020	KANAKALATA @ KANAKA @ GHADEI VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// /0 ()
91	CRLMP/0001738/2020	TARANISEN DIGAL	MD.G.MADANI	// /0

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		VS	VS	0
		STATE OF ODISHA		//
92	CRLMP/0001739/2020	PRAMOD KUMAR MOHAPATRA	PRAMOD KUMAR MISHRA	//0
		VS	VS	0
		STATE OF ODISHA		//
93	FAO/0000751/2020	NATIONAL INSURANCE COMPANY LTD.	RAMANI RANJAN MOHANTY	//
		VS	VS	0
		AMULYA DORA		//
94	FAO/0000752/2020	ASHOK KUMAR PADHI	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
95	FAO/0000753/2020	PRAKASH CHANDRA MAHAKHUDA	R.P.DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
96	MACA/0000809/2020	SURESH SAHOO	APARESH BHOI	//
		VS	VS	0
		JAGAR CHARAN SAHOO		//
97	MACA/0000810/2020	M/S.ORIENTAL INSURANCE COMPANY LTD.	ADAM ALI KHAN	//
		VS	VS	0
		RENUBALA MOHANTY		//
98	MACA/0000811/2020	MISSION DIRECTOR,NATIONAL HEALTH MISS	BHISHU PRASAD TRIPATHY	//
		VS	VS	0
		JAYANTA KUMAR ROUT		//
99	RSA/0000225/2020	SAJUMAN BIBI	BHASKAR CHANDRA PANDA	//
		VS	VS	0
		MIR MOGBUL		//
100	TRP(C)/0000241/2020	GANGOTRI MOHAPATRA @ SAHOO	BIPLABA P.B.BAHALI	//
		VS	VS	0
		NIRANJAN SAHOO		//
101	TRP(C)/0000242/2020	PRATIVA MANJARI DASH @ SARANGI	SAMIR KUMAR MISHRA	//
		VS	VS	0
		LEELABATI MOHANTY		//
102	TRP(C)/0000243/2020	SADHANA MANJARI DALEI	J.N.PANDA	//
		VS	VS	0

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103	WA/0000816/2020	SARAT CHANDRA KHATUA DIRECTOR GENERAL OF TRAINING AND COORDINATION	RDDIAGION.ADVOCATE VS	// // 0
104	WA/0000817/2020	SANJEEB BARIK DIRECTOR GENERAL OF TRAINING AND COORDINATION	RDDIAGION,ADV. VS	// // 0
105	WA/0000818/2020	SUSANTA KUMARA SETHI STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME) VS	// // 0
106	WA/0000819/2020	KASHINATH PRUSTI STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME) VS	// // 0
107	WP(C)/0038088/2020	JANANEE PANDA KSHIRABDHI TANAYA CHOUDHURY	GYANA RANJAN SETHI VS	// // 0
108	WP(C)/0038089/2020	STATE OF ODISHA CHATRUBHUJA PRADHAN	DEBASNAN DAS VS	// // 0
109	WP(C)/0038090/2020	STATE OF ODISHA NIRANJAN MALLIK	SATRUGHNA DASH VS	// // 0
110	WP(C)/0038091/2020	STATE OF ODISHA RAMESH CHANDRA DAS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
111	WP(C)/0038092/2020	STATE OF ODISHA NIHARIKA GRAHACHARYA	PRAFULLA KUMAR MOHAPATRA VS	// // 0
112	WP(C)/0038093/2020	STATE OF ODISHA PABITRA BARIK	PRAFULLA KUMAR MOHAPATRA VS	// // 0
113	WP(C)/0038094/2020	STATE OF ODISHA CHANDRIKA BEHERA	PRAFULLA KUMAR MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

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114	WP(C)/0038095/2020	SANYASI PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
115	WP(C)/0038096/2020	CHANDRAKANTI KUMURA VS STATE OF ORISSA	L.K.MOHANTY VS	// 0 //
116	WP(C)/0038097/2020	NIRANJAN SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
117	WP(C)/0038098/2020	SANJAY KUMAR PRADHAN VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
118	WP(C)/0038099/2020	SUKANTA KUMAR GHOSH VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
119	WP(C)/0038100/2020	RANGADHAR GOT VS COLLECTOR, BHADRAK	N.K.SAHU VS	// 0 //
120	WP(C)/0038101/2020	KULAMANI PATEL VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
121	WP(C)/0038102/2020	KISHORE KRISHNA PIRI VS ANJALI SAHA	J.K.MISHRA 2 VS	// 0 //
122	WP(C)/0038103/2020	MARUTI ROUT VS STATE OF ODISHA	ASHOK PATTANAIAK VS	// 0 //
123	WP(C)/0038104/2020	M/S. LEAF TECHNO SERVICES, KHURDA VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
124	WP(C)/0038105/2020	SARAT CHANDRA BARIK VS STATE OF ORISSA	BANABIHARI RAY VS	// 0 //
125	WP(C)/0038106/2020	PRAMOD KUMAR NAYAK	BANABIHARI RAY	//

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		VS	VS	0
		STATE OF ORISSA		//
126	WP(C)/0038107/2020	AJAY KUMAR MOHAPATRA	S.K.SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0038108/2020	PRAMOD KUMAR BARAL	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ORISSA		//
128	WP(C)/0038109/2020	CHITA RANJAN PARIDA	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ORISSA		//
129	WP(C)/0038110/2020	NARMADA BARIK	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ORISSA		//
130	WP(C)/0038111/2020	AJAYA KUAMR NAIK	S.D.ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0038112/2020	NRUSINGHA MUDULI	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0038113/2020	SURESH CHANDRA JENA	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ORISSA		//
133	WP(C)/0038114/2020	UMESH NAG	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0038115/2020	PRAVATI BARAL	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ORISSA		//
135	WP(C)/0038116/2020	SENAPATI INDIRA PRIYADARSINI	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0038117/2020	GOLEKHA PRASAD PARIDA	BANABIHARI RAY	//
		VS	VS	0

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137	WP(C)/0038118/2020	STATE OF ORISSA SABITA DEI VS	BANABIHARI RAY VS	// // 0
138	WP(C)/0038119/2020	STATE OF ORISSA SASHIKANTA DAS VS	SANJIB MOHANTY VS	// // 0
139	WP(C)/0038120/2020	THE SECRETARY TO THE GOVT., STATE OF ODISHA BABAJI CHARAN CHANDUA VS	BANABIHARI RAY VS	// // 0
140	WP(C)/0038121/2020	STATE OF ORISSA RAJ KISHORE SWAIN VS	JYOTIRMAY GUPTA VS	// // 0
141	WP(C)/0038122/2020	STATE OF ODISHA PRAMOD KUMAR GOUDA VS	PRATAP CHANDRA MISHRA VS	// // 0
142	WP(C)/0038123/2020	THE COLLECTOR CUM DISTRICT MAGISTRATE, GANJAM JOGENDRA BEHERA VS	JYOTIRMAY GUPTA VS	// // 0
143	WP(C)/0038124/2020	STATE OF ODISHA RABINARAYAN SENAPATI VS	SAMEER KUMAR DAS VS	// // 0
144	WP(C)/0038125/2020	STATE OF ODISHA SARATA CHANDRA MAHARANA VS	JYOTIRMAY GUPTA VS	// // 0
145	WP(C)/0038126/2020	STATE OF ODISHA DEBENDRA KUMAR BARIK VS	SAMEER KUMAR DAS VS	// // 0
146	WP(C)/0038127/2020	STATE OF ODISHA ARJUN CHARAN PAIKARAY VS	JYOTIRMAY GUPTA VS	// // 0
147	WP(C)/0038128/2020	STATE OF ODISHA SURYAMANI MISHRA VS	SAMEER KUMAR DAS VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :29/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0038129/2020	NAMITA MANJARI SAHA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
149	WP(C)/0038130/2020	ANANTA PRASAD BEHERA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
150	WP(C)/0038131/2020	GOLAKA BIHARI MOHAPATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
151	WP(C)/0038132/2020	SUJIT KUMAR MAITY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
152	WP(C)/0038133/2020	KUBERA CHARAN SWAIN VS STATE OF ORISSA	BANABIHARI RAY VS	// 0 //
153	WP(C)/0038134/2020	LATA NAIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
154	WP(C)/0038135/2020	PRAKASH MUDULI VS STATE OF ODISHA	B.K.NAYAK VS	// 0 //
155	WP(C)/0038136/2020	KUMARI SUNITA MEHER VS STATE OF ODISHA	DURGA CHARAN OJHA VS	// 0 //
156	WP(C)/0038137/2020	DINABANDHU DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
157	WP(C)/0038138/2020	MONALISHA MOHANTY VS STATE OF ODISHA	GYNA RANJAN SETHI VS	// 0 //
158	WP(C)/0038139/2020	MURALIDHAR BEHERA VS STATE OF ODISHA	B.DASH VS	// 0 //
159	WP(C)/0038140/2020	DAMBARUDHAR MOHANTA	BISWABIHARI MOHANTY	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0038141/2020	RANJIT KUMAR SAHU	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0038142/2020	SANJUKTA PATTANAIAK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0038143/2020	SRADHAKAR SAHU	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0038144/2020	ULASH CHANDRA BISWAL	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0038145/2020	NETRAMOHAN MAHANTA	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0038146/2020	PITABASH MAHANTY	R.ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0038147/2020	HARMOHAN MOHANTA	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0038148/2020	SIBA SANKAR BEHERA	R.ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0038149/2020	SURJMU ACHARI	R.ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0038150/2020	PRADEEP KUMAR CHOUDHURY	R.ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0038151/2020	HRUSHIKESH MARTHA	R.ACHARY	//
		VS	VS	0

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FILING REPORT AS ON :29/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0038152/2020	STATE OF ODISHA SRIKANTA CHAUDHARY VS	RAMDAS ACHARY VS	// // 0
172	WP(C)/0038153/2020	STATE OF ODISHA CHINARI SIMANCHAL SUBUDHI VS	R.ACHARY VS	// // 0
173	WP(C)/0038154/2020	STATE OF ODISHA DR. DILLIP KUMAR PADHY VS	SUKANTA KUMAR MISHRA VS	// // 0
174	WP(C)/0038155/2020	STATE OF ODISHA PINKU SWAIN VS	R.ACHARY VS	// // 0
175	WP(C)/0038156/2020	STATE OF ODISHA SANDHYA RANI PANIGRAHY VS	R.ACHARY VS	// // 0
176	WP(C)/0038157/2020	STATE OF ODISHA T.SIMA VS	R.ACHARY VS	// // 0
177	WP(C)/0038158/2020	STATE OF ODISHA DIPAK KUMAR MISHRA VS	R.ACHARY VS	// // 0
178	WP(C)/0038159/2020	STATE OF ODISHA ALOKNATH BEHERA VS	SASWAT KUMAR ACHARYA VS	// // 0
179	WP(C)/0038160/2020	DIRECTORATE OF SOCONDARY EDUCATION, BBSR UDAYA NATH SWAIN VS	R.ACHARY VS	// // 0
180	WP(C)/0038161/2020	STATE OF ODISHA HIMANSHU SEKHAR MANDAL VS	SASWAT KUMAR ACHARYA VS	// // 0
181	WP(C)/0038162/2020	DIRECTORATE OF SECONDARY EDUCATION, BBSR ISPAT MOHARANA VS	N.SAHANI VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0038163/2020	PRAMOD BEHERA VS STATE OF ODISHA	N.SAHANI VS	// 0 //
183	WP(C)/0038164/2020	SAROJINI KHUNTIA VS INSPECTOR-GENERAL REGISTRATION, BOARD OF REVENUE, CTC	SANATAN DAS VS	// 0 //
184	WP(C)/0038165/2020	MANOJ KUMAR ROUT VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
185	WP(C)/0038166/2020	SANJAY KUMAR NAIK VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
186	WP(C)/0038167/2020	DR.JUDHISTIR SAHU VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
187	WP(C)/0038168/2020	SAROJINI KHUNTIA VS INSPECTOR-GENERAL REGISTRATION, BOARD OF REVENUE, CTC	SANATAN DAS VS	// 0 //
188	WP(C)/0038169/2020	RAJ KUMARI SURJYA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
189	WP(C)/0038170/2020	DASHARATHA SETHY VS STATE OF ODISHA	ASHOK KUMAR SWAIN 1 VS	// 0 //
190	WP(C)/0038171/2020	SANTANU KUMAR NANDA VS DEPUTY REGISTRAR, STATE ADMINISTRATIVE TRIBUNAL, CUTTACK BENCH, CUTTACK	A.DASH VS	// 0 //
191	WP(C)/0038172/2020	RUSHINATH BHANJA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
192	WP(C)/0038173/2020	SABITA PUSTI VS STATE OF ODISHA	J.K.MISHRA 2 VS	// 0 //
193	WP(C)/0038174/2020	BIMALA CHHATOI	R.C.SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
194	WP(C)/0038175/2020	TAHASILDAR, ASTARANGA, PURI HEMANTA KUMAR NAYAK	SAMIR KUMAR MISHRA	//
		VS	VS	0
195	WP(C)/0038176/2020	STATE OF ODISHA JANARDAN SATPATHY	S.PATTANAIAK	//
		VS	VS	0
196	WP(C)/0038177/2020	COMMISSIONER CONSOLIDATION AND SETTLEMENT ORISSA, CUTTACK DEVIDUTTA DAS	SURYAKANTA DASMOHAPATRA	//
		VS	VS	0
197	WP(C)/0038178/2020	STATE OF ODISHA BRAHMANANDA MAHALIK	S.D.ROUTRAY	//
		VS	VS	0
198	WP(C)/0038179/2020	STATE OF ODISHA DR.KAMALINI BEPARI	R.ACHARY	//
		VS	VS	0
199	WP(C)/0038180/2020	STATE OF ODISHA MALIKA BISWAL	SIBA NARAYAN BISWAL	//
		VS	VS	0
200	WP(C)/0038181/2020	STATE OF ODISHA PRADIPTA RANJAN MOHANTY	BISWABIHARI MOHANTY	//
		VS	VS	0
201	WP(C)/0038182/2020	STATE OF ODISHA NIRMALA SETHI	B.DASH	//
		VS	VS	0
202	WP(C)/0038183/2020	STATE OF ODISHA LALAT KISHORE BEHERA	R.ACHARY	//
		VS	VS	0
203	WP(C)/0038184/2020	STATE OF ODISHA MARKAT KESHARI RAY	GYANA RANJAN SETHI	//
		VS	VS	0
204	WP(C)/0038185/2020	STATE OF ODISHA A.SIMANCHAL PATRA	R.ACHARY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0038186/2020	STATE OF ODISHA NANDINI MOHANTA VS	ARIJEET MISHRA VS	// // 0
206	WP(C)/0038187/2020	STATE OF ODISHA NIHAR RANJAN MOHAPATRA VS	SAMEER KUMAR DAS VS	// // 0
207	WP(C)/0038188/2020	STATE OF ODISHA DR.PRATIVA DAS VS	SAMEER KUMAR DAS VS	// // 0
208	WP(C)/0038189/2020	STATE OF ODISHA RAJESH KUMAR GUIN VS	B.DASH VS	// // 0
209	WP(C)/0038190/2020	STATE OF ODISHA MANOJ KUMAR GOCHHAYAT VS	SAMEER KUMAR DAS VS	// // 0
210	WP(C)/0038191/2020	STATE OF ODISHA MANDAKINI TRIPATHY VS	MIRA GHOSE VS	// // 0
211	WP(C)/0038192/2020	THE TRANSPORT COMMISSIONER, STA, ODISHA, CUTTACK PRATIVA RANI MOHANTY VS	BRAJA KISHORE PANDA VS	// // 0
212	WP(C)/0038193/2020	STATE OF ODISHA WESTERN ORISSA BIDYUT SHRAMIKA MAHASANMISRA VS	SANMISRA VS	// // 0
213	WP(C)/0038194/2020	STATE OF ODISHA PABITRA MOHAN HARIJAN VS	SHASHI BHUSAN JENA VS	// // 0
214	WP(C)/0038195/2020	STATE OF ODISHA GITANJALI NAIK VS	SUBRATA PANDA VS	// // 0
215	WP(C)/0038196/2020	THE COLLECTOR-CUM-DISTRICT MAGISTRATE OF KALAHANDI ANANDINI TRIPATHY VS	SUBRATA PANDA VS	// // 0
		THE COLLECTOR-CUM-DISTRICT MAGISTRATE OF KALAHANDI		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0038197/2020	JOSHNARANI NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
217	WP(C)/0038198/2020	ROJALIN PARIDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
218	WP(C)/0038199/2020	RAMAKRUSHNA DUTTA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
219	WP(C)/0038200/2020	SUKANTA KUMAR RAY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
220	WP(C)/0038201/2020	DIPAK KUMAR PARMANIK VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
221	WP(C)/0038202/2020	BHAGABAN PATI VS STATE OF ODISHA	R.P.DALAI VS	// 0 //
222	WP(C)/0038203/2020	REBATI PANDA VS STATE OF ODISHA	SARAT KUMAR BEHERA VS	// 0 //
223	WP(C)/0038204/2020	DILLIP KUMAR PATRA VS STATE INFORMATION COMMISSION, KHURDA	S.P.DASH VS	// 0 //
224	WP(C)/0038205/2020	KAPILA ADA VS STATE OF ODISHA	SAMARENDRA PATTANAİK VS	// 0 //
225	WP(C)/0038206/2020	RAMA CHANDRA GOUDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
226	WP(C)/0038207/2020	AMBUJA PRASAD PARIDA VS COMMISSIONER-CUM-SECRETARY, HOME DEPT.	BIJAYA KUMAR MOHANTY VS	// 0 //
227	WP(C)/0038208/2020	SRIKANTA SAHOO	SRIKANTA KUMAR NATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		COLLECTOR, DHENKANAL		//
228	WP(C)/0038209/2020	RINA BEHERA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0038210/2020	NILAYA KUARNR	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0038211/2020	MANMATH SWAIN	S.K.NAYAK (2)	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0038212/2020	TARUN PRADHAN	J.R.DASH	//
		VS	VS	0
		MOHANADI COLFIELDS LTD, SAMBALPUR		//
232	WP(C)/0038213/2020	RAJIB LOCHAN SWAIN	M/S.PRAFULLA KUMAR KAR	//
		VS	VS	0
		THE COLLECTOR CUM ARBITRATOR,JAJPUR		//
233	WP(C)/0038214/2020	DR.BIGYAN KESHARI KAPARDAR	SANATAN DAS	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0038215/2020	PABITRA KUMAR TRIPATHY	S.N.SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0038216/2020	PRADEEP KUMAR SAHOO	ABHIRAM SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0038217/2020	SAROJ KANTA ACHARYA	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0038218/2020	BASANTI SAMANTARAY	S.N.SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0038219/2020	PARBATI PALEI	J.R.DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0038220/2020	ADDITIONAL GENERAL MANAGER, SESU, ELECTRICITY DEPARTMENT, PURI KANHU CHARAN BEHERA VS STATE OF ODISHA	S.N.SHARMA VS	// // 0 //
240	WP(C)/0038221/2020	SARBESWAR GURU VS COLLECTOR, PURI	BINAYAK PR.MOHANTY VS	// 0 //
241	WP(C)/0038222/2020	PRAMODINI SAHOO VS STATE OF ODISHA	M/S.SHASHI BHUSAN JENA VS	// 0 //
242	WP(C)/0038223/2020	HARIHARA PANDA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
243	WP(C)/0038224/2020	JAYA BEHERA VS COLLECTOR, PURI	BINAYAK PR. MOHATY VS	// 0 //
244	WP(C)/0038225/2020	DIBAKAR BEHERA VS STATE OF ODISHA	S.K.BHANJADEO VS	// 0 //
245	WP(C)/0038226/2020	RANJIT KUMAR SAHU VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
246	WP(C)/0038227/2020	SANTOSH KUMAR BEHERA VS COLLECTOR, PURI	BINAYAK PR.MOHANTY VS	// 0 //
247	WP(C)/0038228/2020	SABITRI PANIGRAHY VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
248	WP(C)/0038229/2020	KAILASH NAYAK VS COLLECTOR, PURI	BINAYAK PR.MOHANTY VS	// 0 //
249	WP(C)/0038230/2020	SHYAM PRADHAN VS STATE OF ODISHA	M/S.R.ACHARY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0038231/2020	MANGUA SENAPATI VS COLLECTOR, PURI	BINAYAK PR.MOHANTY VS	// 0 //
251	WP(C)/0038232/2020	JURIA BEHERA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
252	WP(C)/0038233/2020	REGIONAL S.N. COLLEGE, DHENKIKOTE VS EMPLOYEES PROVIDENT FUND ORGANIZATION	ADHIRAJ MOHANTY VS	// 0 //
253	WP(C)/0038234/2020	PRADIPTA KUMAR MAHAPATRA VS STATE OF ODISHA	S.N.SHARMA VS	// 0 //
254	WP(C)/0038235/2020	KHURDHA-BOLANGIR RAIL PRAKALP KHAYACHARAN VS STATE OF ODISHA	S.N.SHARMA VS	// 0 //
255	WP(C)/0038236/2020	BASUDEV PANDA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
256	WP(C)/0038237/2020	SURYANARAYAN PANDA VS STATE OF ODISHA	S.N.SHARMA VS	// 0 //
257	WP(C)/0038238/2020	UPENDRA PRADHAN VS STATE OF ODISHA	M/S.R.ACHARY VS	// 0 //
258	WP(C)/0038239/2020	PRAKASH CHANDRA PANIGRAHI VS STATE OF ODISHA	S.N.SHARMA VS	// 0 //
259	WP(C)/0038240/2020	SWAGATIKA PRIYADARSHINI VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
260	WP(C)/0038241/2020	RADHA KANTA PANDA VS STATE OF ODISHA	PRADIP KUMAR DHAL VS	// 0 //
261	WP(C)/0038242/2020	SARAT CHANDRA DASH	S.N.SHARMA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0038243/2020	BADI KISHORE KUMAR	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0038244/2020	AJAYA PRADHAN	M/S.R.ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0038245/2020	THE PR. ACCOUNTANT GENERAL, ODISHA, BHUBANESHWAR	SUBROJO KUMAR DAS	//
		VS	VS	0
		MANASMITA LENKA		//
265	WP(C)/0038246/2020	ARAKHITA MALLIK	DINESH KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0038247/2020	UTTAM PRADHAN	M/S.R.ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0038248/2020	KAILASH BEHERA	BINAYAK PRASAD MOHANTY	//
		VS	VS	0
		COLLECTOR, PURI		//
268	WP(C)/0038249/2020	MANDAKINI BEHERA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0038250/2020	RAJASHREE PANDA	BIPLAB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0038251/2020	BICHITRA KUMAR MALLA	M/S.BHABANI PRASAD TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0038252/2020	FAKA LENKA	PRADEEP KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0038253/2020	SUBAS CH.BEHERA	BIPLAB MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0038254/2020	STATE OF ODISHA NAROTTAM JENA VS	K.K.SWAIN VS	// // 0
274	WP(C)/0038255/2020	STATE OF ODISHA GITA DEI @ MUKHI VS	PRADEEP KUMAR DAS VS	// // 0
275	WP(C)/0038256/2020	STATE OF ODISHA PRSANTA KUMAR SWAIN VS	M/S.GYANA RANJAN SETHI VS	// // 0
276	WP(C)/0038257/2020	STATE OF ODISHA SARAT CHANDRA DHAL VS	K.K.SWAIN VS	// // 0
277	WP(C)/0038258/2020	STATE OF ODISHA MANOJ KUMAR PANIGRAHI VS	PRADIP KUMAR DHAL VS	// // 0
278	WP(C)/0038259/2020	STATE OF ODISHA GAURANGA CHARAN BARIK VS	PURUSOTTAM CHULI VS	// // 0
279	WP(C)/0038260/2020	STATE OF ODISHA DUSMANTA KUMAR PAL VS	K.K.SWAIN VS	// // 0
280	WP(C)/0038261/2020	STATE OF ODISHA GOBARDHAN MOHANTA VS	M/S.PRAFULLA KUMAR KAR VS	// // 0
281	WP(C)/0038262/2020	COLLECTOR CUM ARBITRATOR,JAJPUR HRUSHIKESH SWAIN VS	PURUSOTTAM CHULI VS	// // 0
282	WP(C)/0038263/2020	STATE OF ODISHA BIREN KUMAR SINGH VS	SANGRAM MISHRA VS	// // 0
283	WP(C)/0038264/2020	STATE OF ODISHA T.UMA MAHESWAR RAO VS	PRADIP KUMAR DHAL VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0038265/2020	LAXMIDHAR NAYAK VS STATE OF ODISHA	SANGRAM MISHRA VS	// 0 //
285	WP(C)/0038266/2020	SUBAS CHANDRA PATTANAYAK VS COLLECTOR-CUM-DISTRICT MAGISTRATE, RAYAGADA	RABINDRA KUMAR PATNAIK VS	// 0 //
286	WP(C)/0038267/2020	BHAKTARANJAN MAHARANA VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
287	WP(C)/0038268/2020	SASHI BHUSAN MISHRA VS STATE OF ODISHA	M/S.SAMEER KUMAR DAS VS	// 0 //
288	WP(C)/0038269/2020	BIPRA RANJAN BARIK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
289	WP(C)/0038270/2020	PANCHANAN SAHOO VS STATE OF ODISHA	SANGRAM MISHRA VS	// 0 //
290	WP(C)/0038271/2020	RAMAKANTA NAYAK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
291	WP(C)/0038272/2020	CHANDAN SEKHAR SAHU VS UNION OF INDIA	SONITA BISWAL VS	// 0 //
292	WP(C)/0038273/2020	DAYANIDHI PUROHIT VS STATE OF ODISHA	B.PASAYAT VS	// 0 //
293	WP(C)/0038274/2020	ANIRUDHA SAHOO VS STATE OF ODISHA	M/S.DURGESH NARAYAN RATH VS	// 0 //
294	WP(C)/0038275/2020	MANMATH MAJHEE VS STATE OF ODISHA	RABINDRA NATH PAL VS	// 0 //
295	WP(C)/0038276/2020	BHIMASEN DHAL	K.K.SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0038277/2020	BRAJA KISHORE PRADHAN	B.PASAYAT	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0038278/2020	SUBARNA KAHNAR	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0038279/2020	TUSHARKANTI DUTTA	M/S.DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0038280/2020	RINMAYEE SWAIN	SIBA PRASAD SWAIN	//
		VS	VS	0
		LIFE INSURANCE CORPORATION OF INDIA		//
300	WP(C)/0038281/2020	SABITA PATRA	H.N.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0038282/2020	AMARBAR MALLICK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0038283/2020	RABINDRA KUMAR SAHOO	S.N.SHARMA	//
		VS	VS	0
		ODISHA RURAL HOUSING DEVELOPMENT CORPORATION LTD.		//
303	WP(C)/0038284/2020	NIRUPAMA ROUT	DIGAMBARA MISHRA	//
		VS	VS	0
		PARADEEP PORT TRUST, REPRESENTED BY ITS CHAIRMAN, PARADEEP		//
304	WP(C)/0038285/2020	GM IRON AND STEEL COMPANY LTD.	ASHOK K.MOHANTY	//
		VS	VS	0
		COMMISSIONER OF COMMERCIAL TAX AND GST, BANIJYA BHAVAN , CTC		//
305	WP(C)/0038286/2020	LUCHI MOHARANA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0038287/2020	SAIBANI PANIGRAHI	DIGAMBARA MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :29/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0038288/2020	STATE OF ODISHA NITYANANDA MISHRA VS	SUBAS CHANDRA DAS VS	// // 0
308	WP(C)/0038289/2020	STATE OF ORISSA SASMITA ROUSTRAY VS	S.PATTANAIAK VS	// // 0
309	WP(C)/0038290/2020	STATE OF ODISHA LAKSHMIDHAR BEHURA VS	M/S.DURGESH NARAYAN RATH VS	// // 0
310	WP(C)/0038291/2020	STATE OF ODISHA UMAKANTA MISHRA VS	PRAKASH KUMAR ROUT VS	// // 0
311	WP(C)/0038292/2020	STATE OF ODISHA ARJUN KUMAR TARENIA VS	K.K.SWAIN VS	// // 0
312	WP(C)/0038293/2020	STATE OF ODISHA JYOTSNARANI PARIDA VS	SUSHANTA KUMAR MISHRA VS	// // 0
313	WP(C)/0038294/2020	STATE OF ODISHA KESHAB MOHAPATRA VS	K.K.SWAIN VS	// // 0
314	WP(C)/0038295/2020	STATE OF ODISHA KADAMBINI PARIDA VS	AKSHAYA KUMAR PANDEY VS	// // 0
315	WP(C)/0038296/2020	STATE OF ODISHA CHANDRAMANI ROUL VS	SUMANTA KUMAR NAYAK VS	// // 0
316	WP(C)/0038297/2020	COMMISSIONER-CUM-SECRETARY, S AND ME, KHURDA SATYANARAYAN MISHRA VS	M/S.DURGESH NARAYAN RATH VS	// // 0
317	WP(C)/0038298/2020	STATE OF ODISHA MANOJA KUMAR SWAIN VS	K.K.SWAIN VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :29/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0038299/2020	KARUNAKAR SETHI VS STATE OF ODISHA	SUMANTA KUMAR NAYAK VS	// 0 //
319	WP(C)/0038300/2020	SAROJ KUMAR SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
320	WP(C)/0038301/2020	SUSHANTA BHUSAN NAYAK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
321	WP(C)/0038302/2020	MINATI TRIPATHY @ BAHINIPATI VS COLLECTOR, KHURDA	SANGITA MOHANTY VS	// 0 //
322	WP(C)/0038303/2020	SAILENDRA KUMAR NAYAK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
323	WP(C)/0038304/2020	SUDHIR SEKHAR SAHOO VS STATE OF ODISHA	M/S.SAMEER KUMAR DAS VS	// 0 //
324	WP(C)/0038305/2020	TAPAN KUMAR RAY VS ODISHA STATE CASHEW DEVELOPMENT CORPORATION LTD., KHORDHA	J.K.KHANDAYATRAY VS	// 0 //
325	WP(C)/0038306/2020	PARESH KUMAR MOHAPATRA VS STATE OF ODISHA	M/S.SAMEER KUMAR DAS VS	// 0 //
326	WP(C)/0038307/2020	SARITA MAHAPATRA VS SAHEED LAXMAN NAYAK MEDIAL COLLEGE AND HOSPITAL	M/S.SIDHESWAR MALIK VS	// 0 //
327	WP(C)/0038308/2020	SITANSHU RANJAN BEHERA VS STATE OF ODISHA	M/S.SAMEER KU DAS VS	// 0 //
328	WP(C)/0038309/2020	NARENDRA BAG VS STATE OF ODISHA	M/S.U.C.MISHRA VS	// 0 //
329	WP(C)/0038310/2020	V.NARASINGHA MURTY	M/S.U.C.MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :29/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0038311/2020	NAMITA MISHRA	M/S.DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0038312/2020	M/S.CONTRATORS PVT .LTD	M/S.KNABALA ROY CHOUDHURY	//
		VS	VS	0
		THE EXECUTIVE ENGINEER,RURAL WORKS DIV		//
332	WP(C)/0038313/2020	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL	M/S.DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0038314/2020	NILAMANI PANDA	M/S.DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0038315/2020	RUKMANI DEI	M/S.SUBRATA PANDA	//
		VS	VS	0
		COLLECTOR-CUM-DIST MAGISTRATE,KALAHANDI		//
335	WP(C)/0038316/2020	ABDUL NAZAM KHAN	M/S.DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0038317/2020	PRASANTA PATI	M/SDURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0038318/2020	SURESH CHANDRA MAHANTA	M/S.DURGESH NATAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0038319/2020	PRABODH KUMAR PATTANAYAK	M/S.BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
339	ABLAPL/0016446/2020	MANORAMA MEHER	SMRUTI RANJAN MOHAPATRA	PATNAGARH /279 /2020
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir)
		STATE OF ODISHA		GR/0001074/2020
340	ABLAPL/0016447/2020	MANAS KUMAR BEHERA	R.ACHARY	CHANDRASEKHARPUR /203 /2020
		VS	VS	S.D.J.M.,BHUBANESWAR(Khordha *)

ORISSA HIGH COURT

FILING REPORT AS ON :29/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	ABLAPL/0016448/2020	STATE OF ODISHA SANJAY KUMAR MALLIK VS	SITIKANT MISHRA VS	CT/0002483/2020 MANGALPUR /585 /2020 S.D.J.M.,JAJPUR(Jajapur *)
342	ABLAPL/0016449/2020	STATE OF ODISHA MAMATA MALLIK VS	R.ACHARY VS	CT/0002358/2020 TANGI /236 /2020 ()
343	ABLAPL/0016450/2020	STATE OF ODISHA BASANTI MURMU VS	RAMDAS ACHARY VS	// MANCHESWAR P.S. /404 /2020 ()
344	ABLAPL/0016451/2020	STATE OF ODISHA SANTOSH @ SANTOSH KUMAR DAS VS	BIBHUDANANDA MOHAPATRA VS	// BHANDARIPOKHARI /254 /2020 ()
345	ABLAPL/0016452/2020	STATE OF ODISHA KULAMANI NAYAK VS	M.SWAIN VS	// RAJKANIKA /266 /2020 ()
346	ABLAPL/0016453/2020	STATE OF ODISHA ASISH NAG VS	B.R.TRIPATHY VS	// TARBHA /200 /2020 ()
347	ABLAPL/0016454/2020	STATE OF ODISHA MAHENDRA SAHOO VS	SUVASHISH PATTANAIAK VS	// / /0 ()
348	ABLAPL/0016455/2020	STATE OF ODISHA MAYADHAR KHILAR VS	S.P.DASH VS	// SIMULIA /298 /2020 ()
349	ABLAPL/0016456/2020	STATE OF ODISHA AMAR KUMAR SWAIN VS	AMLAN SHAKTI PAUL VS	// / /0 ()
350	ABLAPL/0016457/2020	STATE OF ODISHA RATANI @ MADHABI BERA VS	AMULYA RATNA PANDA VS	// BASTA /227 /2016 ()
351	ABLAPL/0016458/2020	STATE OF ODISHA SATYABRATA DALAI VS STATE OF ODISHA	OM SWARUP VS	// / /0 () //

ORISSA HIGH COURT

FILING REPORT AS ON :29/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	ABLAPL/0016459/2020	NETRANANDA BASANTIA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARSHAGHAI /326 /2020 () //
353	ABLAPL/0016460/2020	GOUTTAM TRIPATHY VS STATE OF ODISHA	MD.G.MADANI VS	DHAMNAGAR /277 /2020 () //
354	ABLAPL/0016461/2020	RADHAKANTA TRIPATHY VS STATE OF ODISHA	MD.G.MADANI VS	DHAMNAGAR /277 /2020 () //
355	ABLAPL/0016462/2020	BIRENDRA BEHERA VS STATE OF ODISHA	MD.G.MADANI VS	BHANDARIPOKHARI /240 /2020 () //
356	ABLAPL/0016463/2020	TULA DEHURY @ TULA DAHURY VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	TUMUSINGA /91 /2020 () //
357	ABLAPL/0016464/2020	RAGHUNATH PANIGRAHI VS STATE OF ODISHA	SAMVIT MOHANTY VS	NILGIRI /423 /2020 () //
358	ABLAPL/0016465/2020	RABINDRA MALLICK VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	CHANDABALI /248 /2020 () //
359	ABLAPL/0016466/2020	DIBYA SANTANU NATH @ DIBYASOMU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BANTALA /295 /2020 () //
360	ABLAPL/0016467/2020	MITHUN KUMAR JENA VS STATE OF ODISHA	BRUNDABAN ROUT VS	BADAGODA P.S. /377 /2020 () //
361	ABLAPL/0016468/2020	BIDYUTPRAVA PARIDA @ SANTILATA PARIDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /237 /2018 () //
362	ABLAPL/0016469/2020	SIPU @ GOPAL RANJAN PATTNAIK VS STATE OF ODISHA	B.B.ROUTRAY VS	NALCO /188 /2020 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul *) GR/0002469/2020
363	ABLAPL/0016470/2020	SUDAM CHARAN MAJHI	SEVATI SOREN	THAKURMUNDA /115 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :29/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0016471/2020	CHINMAYA GANTAYAT @ CHIMMAYA KUMAR	ABEENUR SYAMA DASH	PARLAKHEMUNDI /315 /2020
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0016472/2020	HRUSIKESH DAS @ NILU	S.K.NAYAK (2)	/ /0
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0016473/2020	KHAGESWAR SAHU	BIKRAM CHANDRA GHADEI	PATNAGARH /280 /2020
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0016474/2020	SOUMYA RANJAN PRADHAN @ CHIKU	AMLAN SHAKTI PAUL	KHANDAGIRI P.S. /843 /2020
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0016475/2020	SAGAR JENA	BIJAY KUMAR MOHANTY	BHANDARIPOKHARI /247 /2020
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0016476/2020	MUNU ROHIDAS	SUMANTA KUMAR NAYAK	BANHARPALI /211 /2020
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0016477/2020	PRATAP CHANDRA MOHANTY	SOMANATH NANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0016478/2020	BISWAJIT MOHANTY	MILAN KANUNGO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0016479/2020	AMARESH @ CHANDAN MAJHI	SOMANATH NANDA	Dhamara Police Station /31 /2020
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0016480/2020	PADMABATI DAS	J.K.KHUNTIA	CHANDIPUR /122 /2016
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0016481/2020	LAXMIDHAR ROUT	ROHIT RANJAN RAY	SIMULIA /282 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :29/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0016482/2020	STATE OF ODISHA MALAYA MOHARANA VS	MANAS CHAND VS	// GHASIPURA /17 /2020 ()
376	ABLAPL/0016483/2020	STATE OF ODISHA PARBATI MALLICK VS	SATYA NARAYAN MISHRA (4) VS	// CHANDABALI /247 /2020 ()
377	ABLAPL/0016484/2020	STATE OF ODISHA DWIJA BARAL VS	JEEVANJYOTI MOHANTY VS	// PIPLI /431 /2020 ()
378	ABLAPL/0016485/2020	STATE OF ODISHA KUMAR CHANDRA BISOI @ KAMAR BISOI VS	AMIT KUMAR NATH VS	// TALCHER TOWN /428 /2020 ()
379	ABLAPL/0016486/2020	STATE OF ODISHA SURENDRA NATH BEHERA VS	S.MOHAPATRA VS	// NILGIRI /423 /2020 ()
380	ABLAPL/0016487/2020	STATE OF ODISHA CHANDAN KUMAR SAHOO VS	NIHAR RANJAN OJHA VS	// / /0 ()
381	ABLAPL/0016488/2020	STATE OF ODISHA SRUTIRANJAN BEHERA @ SANTOSH BEHERADEVASHIS PANDA VS	VS	// ATHGARH /174 /2020 ()
382	ABLAPL/0016489/2020	STATE OF ODISHA PRATIMA SAHU VS	BASUDEV PUJARI VS	// CHITRAKONDA /122 /2019 ()
383	ABLAPL/0016490/2020	STATE OF ODISHA NIRANJAN BEHERA @ SUBASH BEHERA VS	SURYAKANTA DWIBEDI VS	// FATEGARH /164 /2020 ()
384	ABLAPL/0016491/2020	STATE OF ODISHA PRAKASH CH. PARIDA VS	SURYA NARAYAN MISHRA VS	// CHANDANPUR /293 /2020 ()
385	ABLAPL/0016492/2020	STATE OF ODISHA NARAYAN @ HARINARAYAN DASH VS STATE OF ODISHA	RAMANIKANTA PATTANAIAK VS	// GONDIA /45 /2019 () //

ORISSA HIGH COURT

FILING REPORT AS ON :29/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0016493/2020	MANOJ MAHAKUD @ MANAV GOPE VS STATE OF ODISHA	ALOK KUMAR PANDA VS	BARBIL /144 /2020 () //
387	ABLAPL/0016494/2020	SHANTILATA GANTAYAT @ SANTILATA GANTAYAT VS STATE OF ODISHA	HAREKRUSHNA DASH VS	PARLAKHEMUNDI /315 /2020 () //
388	ABLAPL/0016495/2020	CHANDAN KUMAR PATRA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	NADANAKANAN P.S. /83 /2020 () //
389	ABLAPL/0016496/2020	AMRESH MISHRA@ SAMARESH MISHRA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	DEOGARH /325 /2006 () //
390	ABLAPL/0016497/2020	SURESH SWAIN @ KUSA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ERASAMA /20 /2020 () //
391	ABLAPL/0016498/2020	SRIDHAR NAYAK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /38 /2017 () //
392	ABLAPL/0016499/2020	SARANGADHAR NAYAK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /294 /2020 () //
393	ABLAPL/0016500/2020	SABITA DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARSHAGHAI /106 /2020 () //
394	ABLAPL/0016501/2020	SATISH EKKA VS STATE OF ODISHA	PIYUSH KUMAR MISHRA VS	NABARANGAPUR TOWN /143 /2020 () //
395	ABLAPL/0016502/2020	SUDRA @ SARADA MALLIK VS STATE OF ODISHA	A.K.RAY VS	BARI /250 /2020 () //
396	ABLAPL/0016503/2020	SAILENDAR MOHAPATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAGIRI P.S. /794 /2020 () //
397	ABLAPL/0016504/2020	BHARAT PRADHAN	AMLAN SHAKTI PAUL	KHANDAGIRI P.S. /843 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :29/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS STATE OF ODISHA	VS	0 //

ORISSA HIGH COURT

MISC CASES FILED on :29/12/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	106/2020 SA/311/1999	GOLAK B.PANIGRAHI-MP	M/S.A.S.NAIDU
2	108/2020 RFA/68/2003	DEBASIS SAHU-MP	M/S.S.P.MISHRA,M/S.S.S.RAO
3	109/2020 RFA/33/2004	AGADHU SAHU-MP	M/S.SUVASHIS PATNAIK
4	110/2020 RFA/196/2008	DURGA CHARAN LENKA-MP	M/S.BAISHNAB CH.DAS,M/S.P.BEHERA,D.CHAKRABA
5	222/2020 RPFAM/95/2020	ANANTA CHARAN TRIPATHY-MP	M/S.SAMIR KUMAR MISHRA
6	223/2020 RPFAM/116/2020	SURYA NARAYAN PADHI-MP	SAMIR KUMAR MISHRA
7	239/2020 TRP(C)/241/2020	GANGOTRI MOHAPATRA @ SAHOO-MP	BIPLABA P.B.BAHALI
8	240/2020 TRP(C)/242/2020	PRATIVA MANJARI DASH @ SARANGI-MP	SAMIR KUMAR MISHRA
9	241/2020 TRP(C)/243/2020	SADHANA MANJARI DALEI-MP	J.N.PANDA
10	535/2020 RSA/225/2020	SAJUMAN BIBI-MP	BHASKAR CHANDRA PANDA
11	558/2020 RVWPET/293/2020	GOURA CHANDRA BEHERA-MP	MAHESWAR MOHANTY
12	559/2020 RVWPET/293/2020	GOURA CHANDRA BEHERA-MP	MAHESWAR MOHANTY
13	771/2020 FAO/752/2020	ASHOK KUMAR PADHI-MP	SAMEER KUMAR DAS
14	772/2020 FAO/753/2020	PRAKASH CHANDRA MAHAKHUDA-MP	R.P.DALAI
15	773/2020 FAO/703/2020	THE MANAGER (CLAIMS), M/S. SHRIRAM GENERAL INSURANCE COMPANY LIMITED-MP	RANJIT KUMAR MOHANTY
16	774/2020 FAO/702/2020	THE MANAGER (CLAIMS), M/S. SHRIRAM GENERAL INSURANCE COMPANY LIMITED-MP	RANJIT KUMAR MOHANTY
17	1285/2020 CRLMC/1834/2020	DILLIP KUMAR BALA-MP	SOUMEN BANERJEE
18	1286/2020 CRLMC/1836/2020	SAROJINI NAYAK-MP	AMIT PRASAD BOSH
19	1287/2020 CRLMC/1838/2020	GOURI SANKAR PATI-MP	DEEPALI MAHAPATRA
20	1288/2020 CRLMC/1837/2020	CHAITANYA GHIBHELA-MP	TIRTH KUMAR SAHU
21	1295/2020 ABLAPL/6231/2018	MANJUKTA DAS-MP	HEMANTA KUMAR TRIPATHY
22	1318/2020 BLAPL/9142/2020	KARTIKA MALLIK @ KANAN-MP	SURYAKANTA DWIBEDI
23	1319/2020 BLAPL/9132/2020	KARTIKA MALLIK @ KANAN-MP	KULDEEP MOHANTY
24	1321/2020 BLAPL/6151/2019	RASHMI RANJAN BEHERA-MP	S.K.BHANJADEO
25	1438/2020 MACA/806/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LIMITED-MP	G.P.DUMHA
26	1439/2020	SURESH SAHOO-MP	APARESH BHOI

27	MACA/809/2020 1440/2020	SURESH SAHOO-MP	APARESH BHOI
28	MACA/809/2020 1441/2020	M/S.ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
29	MACA/810/2020 1442/2020	MISSION DIRECTOR,NATIONAL HEALTH MISSION-MP	BIBHU PRASAD TRIPATHY
30	MACA/811/2020 1443/2020	ALEXANDARA LAKRA-MP	M/S.PABITRA KU.NAYAK
31	MACA/663/2018 1872/2020	DIRECTOR GENERAL OF TRAINING AND COORDINATION	MP.L.GOV.T.ADVOCATE
32	WA/816/2020 1873/2020	DIRECTOR GENERAL OF TRAINING AND COORDINATION	MP.L.GOV.T.ADV.
33	WA/817/2020 1874/2020	DIRECTOR GENERAL OF TRAINING AND COORDINATION	MP.L.GOV.T.ADVOCATE
34	WA/816/2020 1875/2020	DIRECTOR GENERAL OF TRAINING AND COORDINATION	MP.L.GOV.T.ADV.
35	WA/817/2020 1876/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
36	WA/818/2020 1877/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
37	WA/818/2020 1878/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
38	WA/818/2020 1879/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
39	WA/818/2020 1880/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
40	WA/819/2020 1881/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
41	WA/819/2020 1882/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
42	WA/819/2020 1883/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
43	WA/819/2020 1884/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
44	WA/778/2020 1885/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
45	WA/779/2020 1886/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
46	WA/776/2020 1887/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
47	WA/800/2020 1888/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
48	WA/792/2020 1889/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
49	WA/799/2020 1890/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL,(S AND ME)
50	WA/790/2020 1891/2020	STATE OF ORISSA-MP	SENIOR STANDING COUNSEL(S AND ME)
51	WA/801/2020 16351/2020	NIRANJAN MALLIK-MP	SATRUGHNA DASH
52	WP(C)/38090/2020 16352/2020	JAYANTA KUMAR PAL-MP	SAPAN KUMAR PAL
53	WP(C)/37769/2020 16353/2020	RAMESH CHANDRA DAS-MP	PRAFULLA KUMAR MOHAPATRA
54	WP(C)/38091/2020 16354/2020	SANYASI PRADHAN-MP	PRAFULLA KUMAR MOHAPATRA
55	WP(C)/38095/2020 16355/2020	SANJAY KUMAR PRADHAN-MP	S.K.SAMAL
56	WP(C)/38098/2020 16356/2020	KULAMANI PATEL-MP	BIRAJA PRASANNA SATAPATHY
57	WP(C)/38101/2020 16357/2020	AJAYA KUAMR NAIK-MP	S.D.ROUTRAY
	WP(C)/38111/2020		

58	16358/2020 WP(C)/38129/2020	NAMITA MANJARI SAHA-MP	SAROJ KUMAR PADHY
59	16359/2020 WP(C)/38140/2020	DAMBARUDHAR MOHANTA-MP	BISWABIHARI MOHANTY
60	16360/2020 WP(C)/38141/2020	RANJIT KUMAR SAHU-MP	PRABODHA CHANDRA NAYAK
61	16361/2020 WP(C)/38144/2020	ULASH CHANDRA BISWAL-MP	PRABODHA CHANDRA NAYAK
62	16362/2020 WP(C)/38145/2020	NETRAMOHAN MAHANTA-MP	BISWABIHARI MOHANTY
63	16363/2020 WP(C)/38146/2020	PITABASH MAHANTY-MP	R.ACHARY
64	16364/2020 WP(C)/38147/2020	HARMOHAN MOHANTA-MP	BISWABIHARI MOHANTY
65	16365/2020 WP(C)/38148/2020	SIBA SANKAR BEHERA-MP	R.ACHARY
66	16366/2020 WP(C)/38149/2020	SURJMU ACHARI-MP	R.ACHARY
67	16367/2020 WP(C)/38150/2020	PRADEEP KUMAR CHOUDHURY-MP	R.ACHARY
68	16368/2020 WP(C)/38151/2020	HRUSHIKESH MARTHA-MP	R.ACHARY
69	16369/2020 WP(C)/38152/2020	SRIKANTA CHAUDHARY-MP	RAMDAS ACHARY
70	16370/2020 WP(C)/38153/2020	CHINARI SIMANCHAL SUBUDHI-MP	R.ACHARY
71	16371/2020 WP(C)/38155/2020	PINKU SWAIN-MP	R.ACHARY
72	16372/2020 WP(C)/38156/2020	SANDHYA RANI PANIGRAHY-MP	R.ACHARY
73	16373/2020 WP(C)/38157/2020	T.SIMA-MP	R.ACHARY
74	16374/2020 WP(C)/38158/2020	DIPAK KUMAR MISHRA-MP	R.ACHARY
75	16375/2020 WP(C)/38160/2020	UDAYA NATH SWAIN-MP	R.ACHARY
76	16376/2020 WP(C)/38164/2020	SAROJINI KHUNTIA-MP	SANATAN DAS
77	16377/2020 WP(C)/38165/2020	MANOJ KUMAR ROUT-MP	S.K.SAMAL
78	16378/2020 WP(C)/38166/2020	SANJAY KUMAR NAIK-MP	SANATAN DAS
79	16379/2020 WP(C)/38168/2020	SAROJINI KHUNTIA-MP	SANATAN DAS
80	16380/2020 WP(C)/38169/2020	RAJ KUMARI SURJYA-MP	ANIL KUMAR BEHERA
81	16381/2020 WP(C)/38173/2020	SABITA PUSTI-MP	J.K.MISHRA 2
82	16382/2020 WP(C)/38174/2020	BIMALA CHHATOI-MP	R.C.SWAIN
83	16383/2020 WP(C)/38176/2020	JANARDAN SATPATHY-MP	S.PATTANAIAK
84	16384/2020 WP(C)/38177/2020	DEVIDUTTA DAS-MP	SURYAKANTA DASMOHAPATRA
85	16385/2020 WP(C)/38179/2020	DR.KAMALINI BEPARI-MP	R.ACHARY
86	16386/2020 WP(C)/38181/2020	PRADIPTA RANJAN MOHANTY-MP	BISWABIHARI MOHANTY
87	16388/2020 WP(C)/38184/2020	MARKAT KESHARI RAY-MP	GYANA RANJAN SETHI
88	16389/2020 WP(C)/38185/2020	A.SIMANCHAL PATRA-MP	R.ACHARY
89	16390/2020	BIJAYA KUMAR RAGADA-MP	

90	WP(C)/9095/2020 16391/2020	SHIBA PRASAD ROUT-MP	BISWABIHARI MOHANTY
91	WP(C)/8597/2020 16392/2020	ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
92	WP(C)/35558/2020 16393/2020	SUBRAT JENA-MP	RAMDAS ACHARY
93	WP(C)/36059/2020 16394/2020	SUSANTA KU.PATTANAYAK-MP	M/S.SARVAVID S.PRADHAN
94	WP(C)/8096/2018 16395/2020	BIJAYA KUMAR RAGADA-MP	MR.BIJAYA KUMAR RAGADA (IN PERSON)
95	WP(C)/9095/2020 16396/2020	PRATIVA RANI MOHANTY-MP	BRAJA KISHORE PANDA
96	WP(C)/38192/2020 16397/2020	BILOCHANA MANTRI-MP	SUSANTA KUMAR NAYAK
97	WP(C)/34572/2020 16398/2020	RANJAN KUMAR PATRO-MP	SUBHA KUMAR MISHRA
98	WP(C)/8825/2020 16399/2020	PABITRA MOHAN HARIJAN-MP	SHASHI BHUSAN JENA
99	WP(C)/38194/2020 16400/2020	GITANJALI NAIK-MP	SUBRATA PANDA
100	WP(C)/38195/2020 16401/2020	ANANDINI TRIPATHY-MP	SUBRATA PANDA
101	WP(C)/38196/2020 16402/2020	JOSHNARANI NAYAK-MP	SHASHI BHUSAN JENA
102	WP(C)/38197/2020 16403/2020	ROJALIN PARIDA-MP	SHASHI BHUSAN JENA
103	WP(C)/38198/2020 16404/2020	RAMAKRUSHNA DUTTA-MP	SHASHI BHUSAN JENA
104	WP(C)/38199/2020 16405/2020	SUKANTA KUMAR RAY-MP	SHASHI BHUSAN JENA
105	WP(C)/38200/2020 16406/2020	BHAGABAN PATI-MP	R.P.DALAI
106	WP(C)/38202/2020 16407/2020	SRIKANTA SAHOO-MP	SRIKANTA KUMAR NATH
107	WP(C)/38208/2020 16408/2020	NILAYA KUANR-MP	SHASHI BHUSAN JENA
108	WP(C)/38210/2020 16409/2020	TARUN PRADHAN-MP	J.R.DASH
109	WP(C)/38212/2020 16410/2020	PRADEEP KUMAR SAHOO-MP	ABHIRAM SWAIN
110	WP(C)/38216/2020 16411/2020	SAROJ KANTA ACHARYA-MP	PURUSOTTAM CHULI
111	WP(C)/38217/2020 16412/2020	PRAMODINI SAHOO-MP	M/S.SHASHI BHUSAN JENA
112	WP(C)/38222/2020 16413/2020	DIBAKAR BEHERA-MP	S.K.BHANJADEO
113	WP(C)/38225/2020 16414/2020	RANJIT KUMAR SAHU-MP	PURUSOTTAM CHULI
114	WP(C)/38226/2020 16415/2020	REGIONAL S.N. COLLEGE, DHENKIKOTE-MP	ADHIRAJ MOHANTY
115	WP(C)/38233/2020 16416/2020	BASUDEV PANDA-MP	SASWATI MOHAPATRA
116	WP(C)/38236/2020 16417/2020	BADI KISHORE KUMAR-MP	PURUSOTTAM CHULI
117	WP(C)/38243/2020 16418/2020	RADHA KANTA PANDA-MP	PRADIP KUMAR DHAL
118	WP(C)/38241/2020 16419/2020	SWAGATIKA PRIYADARSHINI-MP	AKSHAYA KUMAR PANDEY
119	WP(C)/38240/2020 16420/2020	ARAKHITA MALLIK-MP	DINESH KUMAR MOHANTY
120	WP(C)/38246/2020 16421/2020	BICHITRA KUMAR MALLA-MP	M/S.BHABANI PRASAD TRIPATHY
	WP(C)/38251/2020		

121	16422/2020 WP(C)/38249/2020	MANDAKINI BEHERA-MP	AKSHAYA KUMAR PANDEY
122	16423/2020 WP(C)/38256/2020	PRSANTA KUMAR SWAIN-MP	M/S.GYANA RANJAN SETHI
123	16424/2020 WP(C)/38258/2020	MANOJ KUMAR PANIGRAHI-MP	PRADIP KUMAR DHAL
124	16425/2020 WP(C)/38259/2020	GAURANGA CHARAN BARIK-MP	PURUSOTTAM CHULI
125	16426/2020 WP(C)/38262/2020	HRUSHIKESH SWAIN-MP	PURUSOTTAM CHULI
126	16427/2020 WP(C)/38264/2020	T.UMA MAHESWAR RAO-MP	PRADIP KUMAR DHAL
127	16428/2020 WP(C)/38267/2020	BHAKTARANJAN MAHARANA-MP	PURUSOTTAM CHULI
128	16429/2020 WP(C)/38272/2020	CHANDAN SEKHAR SAHU-MP	SONITA BISWAL
129	16430/2020 WP(C)/38269/2020	BIPRA RANJAN BARIK-MP	SUSHANTA KUMAR MISHRA
130	16431/2020 WP(C)/38282/2020	AMARBAR MALLICK-MP	K.K.SWAIN
131	16432/2020 WP(C)/38281/2020	SABITA PATRA-MP	H.N.MOHAPATRA
132	16433/2020 WP(C)/38286/2020	LUCHI MOHARANA-MP	AKSHAYA KUMAR PANDEY
133	16434/2020 WP(C)/38284/2020	NIRUPAMA ROUT-MP	DIGAMBARA MISHRA
134	16435/2020 WP(C)/38293/2020	JYOTSNARANI PARIDA-MP	SUSHANTA KUMAR MISHRA
135	16436/2020 WP(C)/38295/2020	KADAMBINI PARIDA-MP	AKSHAYA KUMAR PANDEY
136	16437/2020 WP(C)/38275/2020	MANMATH MAJHEE-MP	RABINDRA NATH PAL
137	16438/2020 WP(C)/38305/2020	TAPAN KUMAR RAY-MP	J.K.KHANDAYATRAY
138	16439/2020 WP(C)/38312/2020	M/S.CONTRATORS PVT .LTD-MP	M/S.KNABALA ROY CHOUDHURY
139	16440/2020 WP(C)/38315/2020	RUKMANI DEI-MP	M/S.SUBRATA PANDA
140	16441/2020 WP(C)/38319/2020	PRABODH KUMAR PATTANAYAK-MP	M/S.
141	145/2020 CMAPL/52/2008	N.I.CO.LTD-MP	
142	1292/2020 ABLAPL/15591/2018	PRADIP SAHOO-MP	
143	1293/2020 ABLAPL/14303/2020	PRADEEP KUMAR MOHANTY-MP	
144	1294/2020 ABLAPL/9384/2020	MOHAMMAD ANWAR HUSEN-MP	
145	1320/2020 BLAPL/8594/2020	SANGRAM MAHATO-MP	
146	16387/2020 WP(C)/29235/2019	DIBAKAR MOHANTY-MP	